

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/829/2024, IA (IBC)/553/2024, IA (IBC)/188/2024 and IA (IBC)/189/2024 in CP IB/48/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary for the Operational Creditor.

Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal for the Corporate Debtor.

Arguments heard. Both the Counsels are at liberty to file written submissions within three days. **Matter is adjourned to 15.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)